

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1827

ANSWERED ON:03.12.2014

POSTAL LIFE INSURANCE

Sawant Shri Arvind Ganpat;Tumane Shri Krupal Balaji

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether several cases of postal life insurance are pending before postal courts for settlement;
- (b) if so, the details thereof along with the number of cases settled and the number of cases pending during each of the last three years and the current year;
- (c) whether several files related to the pending cases are untraceable causing difficulties to the common people;
- (d) if so, the details thereof and the reasons for delay along with the action taken/proposed to be taken against the officers responsible for the loss of those files; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Madam, no case is pending before Postal Courts known as "Dak Adalats".
- (b) Madam, the details of number of cases disposed off during each of the last three years and the current year have been provided in Annexure 'A'.
- (c) & (d) Madam, no such case has been reported, where files are untraceable.
- (e) Does not arise in view of reply to (c) & (d) above.